IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH

CP/CA No. 83(ND)/2017

IN THE MATTER OF:

M/s Trustline Finvest Limited

.... APPLICANT / PETITIONER

SECTION:

Under Section 66

Order delivered on 01.09.2017

Coram:

R. VARADHARAJAN HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN HON'BLE MEMBER (TECHNICAL)

For the APPLICANT / PETITIONER

:- Mr. P. Nagesh, Advocate

Mr. Ashutosh Gupta, Advocate

For the RESPONDENT

ORDER

Learned Counsel for the Parties are present and at the request of the Learned Counsel for the petitioner, the matter is adjourned to 8th September 2017.

(DEEPA KRISHAN) MEMBER (TECHNICAL) (R. VARADHARAJAN) MEMBER (JUDICIAL)